

CEA 2244/93 in  
O.A. 1668/93

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CEA 2244/93 in O.A. 1668/93

Has been filed by the Counsel  
for applicant, it is a mentioned  
case.

Submitted before Hon'ble  
Court for order.

W.M.  
26/11/93

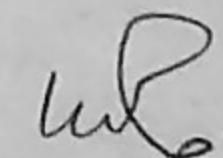
30.11.93

Hon. Mr. S. Das Gupta, A.M.

Sri A.B.L. Srivastava learned counsel for the applicant moves a petition for contempt of court for alledged noncompliance of the Tribunal's order dated 2.11.93. Heard the learned counsel for the applicant. There is no apparent noncompliance of this Tribunal's order. Km. Sadhana Srivastava counsel for the respondents in the original application submits that the petitioner had been relieved on 31 July 1993 ie much before the date of the interim order and the substitute has taken over charge.

The contempt petition is dismissed. However the impugned order will be subject to the decision of the original application.

Copy of the order may be given to Km. Sadhana Srivastava.

  
A.M.